

DIVISION BENCH **ITEM NO.190**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.74/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PARAS BAJPAI V/S M/S PAVR NEXTGEN PVT. LTD. & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 16th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

Bipul Kumar Tiwari
(Stenographer)